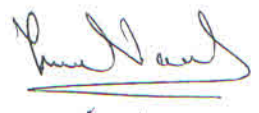


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 23.03.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 162/16	TP 100/17	Hearing	433(e)	Flipkart Internet Pvt. Ltd., Vs Pudu Lifestyle Products Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	YUNUS NAWAB 9916196674	Advocate for Petitioner	

Counsel for petitioner is present. He had filed a memo that notice was served on the respondent. He has enclosed information obtained from the Postal Department about the service of notice on the respondent. As seen from records, the respondent sent a reply marking copy to the Tribunal. Registry is directed to check and put up note. Meanwhile, petitioner is directed to comply the relevant provisions and rules framed under the I&B Code which are applicable to the facts of this case and await information about service of notice.

List it on 20.04.2017.

MEMBER (J) 

MEMBER (T) 